NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBAER

:

PETITION NUMBER

: TCP/105/2016

NAME OF THE PETITIONER(S)

: Savithri Vasanthkumar

NAME OF THE RESPONDENT(S)

: Anju Farms Private Limited and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Phuh: Mohan Phvi: 1 ra

ORDER

Ms Preethi Mohan, counsel for petitioner present. Counsel for R2 and counsel for R3 & R4 absent. No representation. Counsel for petitioner filed documents in support of her claim. She is directed to furnish copies of the documents to the other side. She also undertakes to inform the counsel of the other side for the presence of the respondents in person and also to bring the petitioner in person to appear before this Tribunal to know the status and affairs of the company on the next date of hearing. Put up on 13.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)